

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 2196/2020

(Arising out of impugned final judgment and order dated 31-01-2019 in A482 No. 4062/2019 passed by the High Court Of Judicature At Allahabad)

SHIV KUMAR

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 24295/2020 - EXEMPTION FROM FILING O.T.)

Date : 07-03-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE

HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s) Mr. Praveen Agrawal, AOR
Mr. Gautam Kumar Laha, Adv.
Mr. Venkatkrishna Kunduru, Adv.

For Respondent(s) Mr. Rajat Singh, AOR
Mr. Pramod Kumar Singh, Adv.
Mr. Sarthak Chandra, Adv.
Mr. Arun Pratap Singh Rajawat, Adv.

UPON hearing the counsel the Court made the following
O R D E R

This matter has to be heard on a non-miscellaneous day.

List on 16.04.2024.

(NIRMALA NEGI)
COURT MASTER (SH)

(VIDYA NEGI)
ASSISTANT REGISTRAR